

Notification No. 809(E) in Gazette of India, dated the 20th September, 1976.

- (4) The Rice and Paddy (Southern Zone) Movement Control Order, 1976 published in Notification No. G.S.R. 832(E) in Gazette of India, dated the 6th October, 1976.
- (5) The Northern Rice Zone (Movement Control) Amendment Order 1976 (Hindi and English versions) published in Notification No. G.S.R. 835(E) in Gazette of India, dated the 8th October, 1976.
- (6) G.S.R. 836(E) (Hindi and English versions) published in Gazette of India, dated the 8th October, 1976 rescinding certain Orders.
- (7) The Inter-Zonal Wheat and Wheat Products (Movement Control) Fourth Amendment Order, 1976 published in Notification No. G.S.R. 844(E) in Gazette of India, dated the 13th October, 1976.
- (8) The Inter-Zonal Wheat Products (Movement Control) Order, 1976 published in Notification No. G.S.R. 845(E) in Gazette of India dated the 13th October, 1976.

[Placed in Library. See No. LT-11447/76].

**NOTIFICATION CONTAINING ERRATA TO NOTIFICATION NO. S.O. 327(E) UNDER GENERAL INSURANCE BUSINESS**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table a copy of Notification No. S.O. 3538 (Hindi and English versions) published in Gazette of India, dated the 9th October, 1976 containing Errata to Notification No. S.O. 327(E), dated the 29th April, 1976, laid under section 17 of the General Insurance Business (Nationalisation) Act, 1972. [Placed in Library. See No. LT-11448/76].

11.02 hrs.

**BUSINESS OF THE HOUSE**

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 1st November, 1976, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on:
  - (i) Supplementary Demands for Grants (Railways) for 1976-77.
  - (ii) Demands for Excess Grants (Railways) for 1974-75.
  - (iii) Supplementary Demands for Grants (General) for 1976-77.
  - (iv) Supplementary Demands for Grants (Gujarat) for 1976-77.
- (3) Introduction, consideration and passing of the Pondicherry Appropriation (No. 4) Bill, 1976.
- (4) Consideration and passing of the Electricity (Supply) Amendment Bill, 1976.

श्री राजाबख्तर खासूरी (पटना) :  
प्रभुस महोदय, नान-आक्रियस बिजनेस के बारे में कुछ नहीं कहा है। हम लोगों ने बहुत से सवाल रखे हैं।

MR. SPEAKER: I have called a meeting of the Business Advisory Committee to decide on this.

SHRI D. N. TIWARY (Gopalganj): Bihar was ravaged by floods. This is a subject of great importance, but so far we have not discussed this thing here. There should be some time for discussion of the flood situation of Bihar.